

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V
(Division Bench)

Item No.-503
IB-721/ND/2023

IN THE MATTER OF:

Parvinder Singla (Proprietor of Ganpati Metals)

.....Applicant

Vs.

J V Industries Pvt. Ltd.

.....Respondent

SECTION

U/s 9 IBC

Order delivered on 16.07.2024

CORAM:

**SHRI MAHENDRA KHANDELWAL,
HON'BLE MEMBER (JUDICIAL)**

**Dr. SANJEEV RANJAN,
HON'BLE MEMBER (TECHNICAL)**

HYBRID HEARING (PHYSICAL & VC)

PRESENT:

For the Applicant :

For the Respondent : Mr. Yogendra, Mr. Agrim Arora, Advs.

ORDER

Heard the submissions made by the Ld. Counsel on behalf of the Operational Creditor and Ld. Counsel on behalf of the Corporate Debtor. Both the sides may file their written submissions along with judicial decisions, if any. List the matter on **13.08.2024**.

Sd/-
(Dr. SANJEEV RANJAN)
MEMBER (T)

Sd/-
(MAHENDRA KHANDELWAL)
MEMBER (J)